COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 240 of 2018

Dated: 10th December, 2018

Hon'ble Mrs. Justice Manjula Chellur, Chairperson Present: Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Limited & Ors. Versus				Appellant(s)
Power System Operation Corporation Ltd. & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shubham Arya		
Counsel for the Respondent(s)	:	Mr. Deep Rao Mr. Divyanshu Bhatt for R-1		
		Mr. Anand K.Ganesan Ms. Parichita Chowdhury for	r R-3	

ORDER

Learned counsel for the respondents may file reply on or before 16.01.2019 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 31.01.2019 with advance copy to the other side.

List the matter on <u>15.02.2019.</u>

(S. D. Dubey) **Technical Member** (Justice Manjula Chellur) Chairperson

Pr/is